Name of Corporate Debtor: MSH Sarees Private Limited; Date of Commencement of CIRP: 08.09.2021 (order received on 28.03.2022); List of Creditors as on: 28.04.2022

| List of C | Operati | ional (| redit | ors (| Government | dues) | |
|-----------|---------|---------|-------|-------|------------|-------|--|
| | | | | | | | |

| Sr | No | Details of claimant | | Details of claims received | | | | | | Amount of contingen | | Amount of claims not admitted | Amount of claim under | Remarks, if any. |
|----------|----|---------------------------|--|----------------------------|----------------|--------------|-----------------|---------|----------|------------------------|---|----------------------------------|--------------------------|---------------------|
| | | | | | | | | | | mutual dues, that | | verification | | |
| | | | | | | | | | | may be | | | | |
| | | | | | | | | | | set-off | | | | |
| | | Department | Government | Date of Receipt | Amount Claimed | | Nature of claim | Whether | | | | | | |
| | | | | | | admitted | | | share in | | | | | |
| | 1 | Commercial Tax Department | Commissioner of Commercial Taxes. Govt. of West Bengal | 08.04.2022 | 43,46,297.00 | 43,46,297.00 | | | 0.00% | 0 | 0 | 0 | 0 | 0 |
| | | | | | | | Creditor - govt | | | | | | | |
| \vdash | | | | | | | due | | | | | | | - |
| | 2 | | | | | | | | | | | | | |